

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:270
ANSWERED ON:24.11.2005
DISCRIMINATION AGAINST MILITARY NURSING OFFICERS
Manoj Dr. K.S.

Will the Minister of DEFENCE be pleased to state:

- (a) whether it has come to the notice of the Government about the discrimination against the Military Nursing Servicing (MNS) officers in the defence force;
- (b) if so, the details thereof;
- (c) the steps taken by the Government in this regard;
- (d) whether any amendment pertaining to the status and privileges of the MNS officers has been made; and
- (e) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 270 FOR 24.11.2005

There is no discrimination against Military Nursing Service Officers. A Committee was constituted by the Chief of Army Staff (COAS) to examine the grievances of the Military Nursing Service (MNS) officers. The Committee included the senior most officer of MNS cadre. The Committee in its report submitted to the COAS in July 2005, has made recommendations for improving the organizational structure and cadre management of MNS including redesignation of the MNS rank structure. No amendments pertaining to the status and privileges of the MNS officers have been made.